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Titloe: Secretary-General laid the Bills passed by the Houses of Parliament during the 2<sup>nd</sup> session of 16<sup>th</sup> Lok Sabha and assented to by the President.

SECRETARY-GENERAL: Madam Speaker, I lay on the Table the following six Bills passed by the Houses of Parliament during the Second Session of Sixteenth Lok Sabha and assented to by the President since a report was last made to the House on the 25<sup>th</sup> July 2014:-

1. The Appropriation (Railways) No. 2 Bill, 2014;
2. The Appropriation (Railways) No. 3 Bill, 2014;
3. The Appropriation (No. 2) Bill, 2014;
4. The Appropriation (No. 3) Bill, 2014;
5. The Finance (No. 2) Bill, 2014; and
6. The Delhi Appropriation (No. 2) Bill, 2014

I also lay on the Table copies, duly authenticated by the Secretary-General, Rajya Sabha, of the following three Bills passed by the Houses of Parliament and assented to by the President:-

1. The Andhra Pradesh Reorganization (Amendment) Bill, 2014;
2. The Telecom Regulatory Authority of India (Amendment) Bill, 2014; and
3. The Securities Laws (Amendment) Bill, 2014

...(Interruptions)